

**Special Package for Promotion of Tourism**

2449. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of TOURISM be pleased to state whether Government of India is thinking to give special package for promotion of tourism in Odisha, Andaman and Nicobar, Chhattisgarh, Goa, Madhya Pradesh, Jharkhand and West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED) : Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. However, the Ministry of Tourism, provides Central Financial Assistance to States/Union Territories for the development and promotion of tourism based on proposals received from them, subject to availability of funds, inter-se priority and adherence to scheme guidelines.

The Ministry of Tourism, Government of India, as part of its on-going activities, also releases print, electronic and online media campaigns, under the 'Incredible India' brand-line, to promote India as a holistic destination in the domestic and international markets, including tourism products and destinations in the different States/Union Territories of the country.

**Prioritization the Project of State Institute of Hotel and Catering Management at Dethali**

2450. SHRI BHARATSINH PRABHATSINH PARMAR : Will the Minister of TOURISM be pleased to state :

- (a) whether as per the established procedure of Government, first of all, projects are to be prioritized for funding which would subsequently be sanctioned by it;
- (b) whether Government has prioritized the project of State Institute of Hotel and Catering Management at Dethali (Siddhpur-Patan) in the prioritization meeting dated 20 January, 2011 for the year 2011-12;
- (c) if so, the reasons for pending the proposal; and
- (d) by when Government would give sanction for this project?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED) : (a) and (b) Ministry of Tourism undertakes the exercise of prioritizing projects in consultation with the State/Union Territory Administration. The prioritised projects are however, considered for sanction subject to adherence to the scheme guidelines, progress of the projects sanctioned earlier and availability of funds under relevant schemes.

In the meeting held on 20th January, 2011 the project of Institute of Hotel and Catering Management at Dehali was prioritised for the year 2011-12.

(c) and (d) The Ministry of Tourism has already sanctioned setting up of State Institute of Hotel Management at Sidhpur, Distt. Patan on 13.03.2012.

#### **Suicides in IDU-Mishmis Tribal**

2451. SHRIMATI SMRITI ZUBIN IRANI : Will the Minister of TRIBAL AFFAIRS be pleased to state :

- (a) whether it is a fact that Idu-Mishmis is a tribal community;
- (b) if so, the details thereof mentioning therein the details of the tribes, its history, its population and its origin;
- (c) whether it is a fact that suicide rate is very high in this tribal community;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the measures taken by Government to stop these suicides in this tribal community?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA) : (a) As per information available with the Ministry, Idu-Mishmis tribal is not notified as Scheduled Tribes in the country. The Ministry of Tribal Affairs is the nodal Ministry for specification of Scheduled Tribes under Article 342 of the Constitution and deals with affairs related to Scheduled Tribes only.

- (b) Question does not arise.
- (c) This Ministry has not received any information in this regard.
- (d) and (e) Question does not arise.

#### **Misuse of Funds under Integrated Tribal Development Project**

2452. DR. JANARDHAN WAGHMARE : Will the Minister of TRIBAL AFFAIRS be pleased to state :

- (a) whether Government has received complaints about the misuse of funds under Integrated Tribal Development Project during each of the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the details of officials who have been found to be involved in the misutilisation of funds; and
- (d) the action taken/being taken by the Government and the outcome thereof?